COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 178 of 2017

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NTPC Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R.5

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 25.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No. 5. Dasti, in addition, is permitted.

List the matter on **25.09.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd